

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
CHENNAI**

REGIONAL BENCH – COURT NO. III

Excise Appeal No.41801 of 2013

(Arising out of Order-in-Original No.03/2013 dt.29.04.2013 passed by Commissioner of Central Excise, Chennai IV Commissionerate, MHU Complex, 5th Floor, 692, Anna Salai, Nandanam, Chennai - 600 035

Sh.M.Suresh Kumar

Old No.93, and New No.240, L B Road,
Tiruvanmiyur, Chennai - 600 041

Appellant

Vs

Commissioner of Central Excise

Chennai - IV Commissionerate,
692, Anna Salai, MHU Complex, Nandanam, Chennai - 600 035

Respondent

WITH

(ii) Excise Appeal No.41802 of 2013

(Arising out of Order-in-Original No.03/2013 dt.29.04.2013 passed by Commissioner of Central Excise, Chennai IV Commissionerate, MHU Complex, 5th Floor, 692, Anna Salai, Nandanam, Chennai - 600 035

M/s.Marson Polymers

Old No.93, and New No.240, L B Road,
Tiruvanmiyur, Chennai - 600 041

Appellant

Vs

Commissioner of Central Excise

Chennai - IV Commissionerate,
692, Anna Salai, MHU Complex, Nandanam, Chennai - 600 035

Respondent

(iii) Excise Appeal No.41803 of 2013

(Arising out of Order-in-Original No.03/2013 dt.29.04.2013 passed by Commissioner of Central Excise, Chennai IV Commissionerate, MHU Complex, 5th Floor, 692, Anna Salai, Nandanam, Chennai - 600 035

Sh.M.Suresh Kumar

Old No.93, and New No.240, L B Road,
Tiruvanmiyur, Chennai - 600 041

Appellant

Vs

Commissioner of Central Excise

Chennai - IV Commissionerate,
692, Anna Salai, MHU Complex, Nandanam, Chennai - 600 035

Respondent

(iv) Excise Appeal No.41804 of 2013

(Arising out of Order-in-Original No.03/2013 dt.29.04.2013 passed by Commissioner of Central Excise, Chennai IV Commissionerate, MHU Complex, 5th Floor, 692, Anna Salai, Nandanam, Chennai - 600 035

**Sh.M.Suresh Kumar, Proprietor of
M/s.Marson Polymers**

Old No.93, and New No.240, L B Road,
Tiruvanmiyur, Chennai - 600 041

Appellant

Vs

Commissioner of Central Excise

Chennai - IV Commissionerate,
692, Anna Salai, MHU Complex, Nandanam, Chennai - 600 035

Respondent

APPEARANCE:

For the Appellant : Sh.S.Venkatachalam, Advocate
For the Respondent : Sh.Arul C Durairaj, Superintendent

CORAM :

HON'BLE MS.SULEKHA BEEVI C.S, MEMBER (JUDICIAL)

HON'BLE SH.P.VENKATA SUBBA RAO, MEMBER(TECHNICAL)

DATE OF HEARING : 19.02.2021

DATE OF DECISION: 19.02.2021

FINAL ORDER No. 41252-41255 / 2021

PER BENCH

It is submitted that the appellant has availed the scheme under Sabka Vishwas. They have been issued discharge certificate as per Form – 4. Hence the appeals are dismissed.

(dictated and pronounced in court)

**(SulekhaBeevi C.S.)
Member (Judicial)**

**(P.Venkata Subba Rao)
Member (Technical)**

Vsr